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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010511672026

+ **W.P.(CRL) 3342/2026 & CRL.M.A. 33383/2026**

NEHA

.....Petitioner

Through: Mr. Gopal Sankaranarayanan,
Senior Advocate with Mr.
Abhik Chimni, Mr. Pranjal
Abrol, Mr. Ayan Das Gupta,
Ms. Moksha Sharma, Mr.
Gurupal Singh, Mr. Kartik
Venu, Mr. Vishal Sinha, Mr.
Kanish Garg, Ms. Indu Mugi C,
Mr. Aayushman Aggarwal,
Advs.

versus

THE STATE NCT OF DELHI

.....Respondents

Through: Mr. Chetan Sharma, ASG with
Mr. Ashish K. Dixit, CGSC,
Mr. Umar Hashmi, Mr. Amit
Gupta, Mr. Shubham Sharma,
Mr. Naman, Mr. Adhiraj Singh,
Mr. Shaurya R. Rai, Advocates
and Ms. Nupur Prasad, IPS, Mr
Amit Goel, IPS, SI Chetan
Rana, Insp. Pravesh Kaushik,
Insp. Sube Singh, SI Vaishali
Tushir
Mr. Jai Anant Dehadrai, Ms.
Yashvi Swani, Mr. Ram P.
Dubey, Mr. Apurva Chatterji,
Advs. for Intervenor

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD



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ORDER
22.10.2026

Arguments heard.

Judgment reserved.

List for orders on 23.10.2026 at 6:00 PM.

SUBRAMONIUM PRASAD, J

OCTOBER 22, 2026

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